

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
LOK SABHA  
UNSTARRED QUESTION NO.4833  
TO BE ANSWERED ON THE 16<sup>TH</sup> DECEMBER, 2016  
ALLOTMENT OF LAND TO EX-SERVICEMEN

4833. SHRI TAMRADHWAJ SAHU:

Will the Minister of DEFENCE be pleased to state:

- (a) whether land has been allotted to Ex-Servicemen and their families during the last three years and the current year; and
- (b) if so, the details thereof, State / UT-wise including Chhattisgarh?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

राष्ट्रिय मंत्री

(डा. सुभाष भामरे)

**(a) & (b): No information on allotment of land to Ex-servicemen and their families is maintained, as the subject matter comes under the purview of the State Governments / UT Administrations. The Department of Ex-Servicemen Welfare, Ministry of Defence has no role in this regard.**

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